

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4357
ANSWERED ON:20.04.2015
BENEFIT SHARING BY MINING COMPANIES
Rajoria Dr. Manoj;Singh Shri Pashupati Nath

Will the Minister of MINES be pleased to state:

- (a) whether the mining companies operating in the country carry out peripheral development and welfare activities for local people around mining areas in accordance with the Mining Policy 2008;
- (b) if so, the details thereof including the guidelines/policy which regulate such activities;
- (c) the peripheral development activities undertaken by the mining companies, particularly the National Aluminium Company Limited and other PSUs of the Ministry and the expenditure incurred thereunder during each of the last three years and the current year;
- (d) whether the Government has received any complaint against certain mining companies which have reportedly not contributed to the aforesaid activities; and
- (e) if so, the details of such complaints received and the action taken by the Government thereon and the mechanism put in place by the Government to monitor the said development activities by the mining companies?

Answer

THE MINISTER OF STATE FOR MINES AND STEEL (SHRI VISHNU DEO SAI)

- (a) & (b): Peripheral development and welfare activities for local people around the mining areas are carried out on a voluntary basis by mining companies. No details in this regard are maintained centrally.
- (c): Central Public Enterprises are required to spend a percentage of their profit on Corporate Social Responsibility (CSR). The details of the CSR activities undertaken by National Aluminium Company Limited and Hindustan Copper Limited the two public sector mining companies under administrative control of Ministry of Mines are provided in Annexure I and II respectively.
- (d): No complaints against mining companies have been received regarding not contributing to peripheral development and welfare activities.
- (e): Does not arise.